

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 201
Appeal No. 491/252/ND/2020

IN THE MATTER OF:

Mahender Kumar ... **Applicant/Petitioner**

Versus

Registrar of Companies ... **Respondent**

Under Section: 252(3)

Order delivered on 17.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

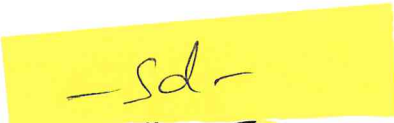
SHRI L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

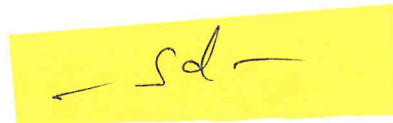
Mr. Puneet Rai, Adv - Senior Standing Counsel for Income Tax Department, Ms Adeeba Mujahid, Adv- Jr Standing Counsel for Income Tax and Ms Niharika Rathore, Advocate
Sweety Kumar, AROC on behalf of ROC, Delhi
Amrendra Kumar Singh, CS

ORDER

Heard. **Order Reserved.**



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)